

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision

MEETING NUMBER : 19/82-ALC4/2009 MEETING DATE : 04.08.2009

The Meeting No.19/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 scheduled to be held on 04.08.2009 was actually held on **01.09.2009** under the Chairmanship of Jt. DGFT, Shri Anil Aggarwal in his chamber.

Following members were present:-

1. Shri Shaish Kumar, IA, DIPP
2. Shri D.N. Mathur, Dy. IA, Department of Pharmaceuticals
3. Shri Rajinder Pal Singh, Dy. DGFT
4. Shri Shyam Lal, FTDO

Case No. B. 187	M/s Alembic Ltd.			
Norms Committee Meeting No. 19/10	File No. 01/82/50/1269/AM09/DES-III			
Meeting Date 04.08.2009	RAF No. 34/24/040/147/AM09			
Adv. Lic. No. 3410022709 dated 12.11.2008				
Committee considered case as per agenda and in light of earlier decision taken in 17/82 meeting held on 21.07.2009 and in consultation with technical authority present in meeting decided to revise norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed
Azithromycin Step IV (Azithromycin Crude purity Not less than 94.5%)	1 KGA.	1.	Erythromycin Thiocyanate	1.99 KGA
		2.	Acetone	4.45 kg
		3.	Ethyl Alcohol	2.63 kg
		4.	Hydroxylamine Hcl	0.91 kg
		5.	Methane Sulfonyl chloride	0.72 kg
		6.	Methanol	2.72 kg
		7.	Platinum Catalyst with base of activated carbon (5% platinum on carbon)	1.00 gm
		8.	Methylene Chloride	2.18 kg
		9.	Activated Carbon	0.01 kg
RA concerned may take further necessary action as per above revised decision of NC.				

Case No. B. 188	M/s Alembic Ltd.
Norms Committee Meeting No. 19/10	File No. 01/82/50/1244/AM05/DES-III
Meeting Date 04.08.2009	RAF No. 34/24/040/15/AM04
Adv. Lic. No. 3410012240 dated 22.12.2004	
Committee considered case as per agenda and decided to call for the reasons for seeking amendment in the description of export product from firm. Accordingly, case was deferred for 29.09.2009.	

Case No. B. 189	M/s Alembic Ltd.			
Norms Committee Meeting No. 19/10	File No. 01/82/50/1268/AM09/DES-III			
Meeting Date 04.08.2009	RAF No. 34/24/040/146/AM09			
Adv. Lic. No. 3410022708 dated 12.11.2008				
Committee considered case as per agenda and in light of earlier decision taken in 17/82 meeting held on 21.07.2009 and in consultation with technical authority present in meeting decided to revise norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed
Azithromycin Step IV (Azithromycin Crude purity Not less than 94.5%)	1 KGA.	1.	Erythromycin Thiocyanate	1.99 KGA
		2.	Acetone	4.45 kg
		3.	Ethyl Alcohol	2.63 kg
		4.	Hydroxylamine Hcl	0.91 kg
		5.	Methane Sulfonyl chloride	0.72 kg
		6.	Methanol	2.72 kg
		7.	Plathinum Catalyst with base of activated carbon (5% platinum on carbon)	1.00 gm
		8.	Methylene Chloride	2.18 kg
		9.	Activated Carbon	0.01 kg
RA concerned may take further necessary action as per above revised decision of NC.				

Case No. B. 190	M/s Anthea Aromatics Pvt. Ltd. Ltd.
Norms Committee Meeting No. 19/10	File No. 01/83/50/352/AM08/DES-III
Meeting Date 04.08.2009	RAF No. 03/94/040/120/AM08
Adv. Lic. No. 0310429730 dated 17.05.2007	
Committee considered case as per agenda and in light of written comments of Department of C&PC dated 01.09.2009, decided to amend the description of export product to read as "3,7 Dimethyl-7-Methoxyoctan 2-ol (Acsantol 90%)" without any other change in the decision of NC taken in 40/83 meeting held on 09.01.2008.	

RA concerned may take further necessary action as per above decision of NC.

Case No. B. 191	M/s Redox Pharmaceuticals Pvt. Ltd.
Norms Committee Meeting No. 19/10	File No. 01/82/50/440/AM08/DES-III
Meeting Date 04.08.2009	RAF No. 05/24/040/500/AM08
Adv. Lic. No. 0510210770 dated 18.10.2007	
Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.	

Case No. B. 192	M/s Yasho Industries Pvt. Ltd.
Norms Committee Meeting No. 19/10	File No. 01/82/50/585/AM08/DES-III
Meeting Date 04.08.2009	RAF No. 03/95/040/1141/AM08
Adv. Lic. No. 0310462797 dated 26.02.2008	
Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/120/2007-Ch.II dated 18.06.2009, decided to allow import of Propylene Glycol to the extent of 0.700 kg/kg of export product without any other change in the decision taken in 24/09 meeting held on 09.09.2008.	
RA concerned may take further necessary action as per above decision of NC.	

Case No. B. 193	M/s Sterling Auxiliaries Pvt. Ltd.
Norms Committee Meeting No. 19/10	F. No. 01/82/50/449/AM08/DES-III
Meeting Date 04.08.2009	RAF No. 03/95/040/634/AM08
Adv. Lic. No. 0310450751 dated 20.11.2007	
Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.	

Case No. B. 194	M/s Dishman Pharmaceuticals & Chemicals Ltd.
Norms Committee Meeting No. 19/10	F. No. 01/82/50/593/AM07/DES-III
Meeting Date 04.08.2009	RAF No. 08/24/040/247/AM08
Adv. Lic. No. 0810058323 dated 24.07.2006	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B. 195	M/s Aurbindo Pharma Ltd..
Norms Committee Meeting No. 19/10	F. No. 01/82/50/137/AM09/DES-III
Meeting Date 04.08.2009	RAF No. 09/24/040/526/AM08
Adv. Lic. No. 0910033127 dated 28.02.2008	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B. 196	M/s Uma Organics Pvt. Ltd.
Norms Committee Meeting No. 19/10	F. No. 01/82/50/1094/AM08/DES-III
Meeting Date 04.08.2009	RAF No. 09/24/040/206/AM08
Adv. Lic. No. 0910031379 dated 03.09.2007	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B. 197	M/s Shalina Labs Pvt. Ltd.										
Norms Committee Meeting No. 19/10	F. No. 01/82/50/145/AM08/DES-III										
Meeting Date 04.08.2009	RAF No. 03/95/040/204/AM08										
Adv. Lic. No. 0310437530 dated 26.07.2007											
Committee considered case as per agenda and in light of earlier decision taken in 36/08 meeting held on 08.01.2008 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-											
<table><tr><td>Export product</td><td>Exp. Qty.</td><td>Sl.No.</td><td>Import items</td><td>Qty. allowed</td></tr><tr><td>Betasol Lotion 30 ml</td><td>1 bottle</td><td>1.</td><td>Betamethasone Base BP</td><td>16.816 mg/30 ml bottle</td></tr></table>		Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	Betasol Lotion 30 ml	1 bottle	1.	Betamethasone Base BP	16.816 mg/30 ml bottle
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed							
Betasol Lotion 30 ml	1 bottle	1.	Betamethasone Base BP	16.816 mg/30 ml bottle							
RA concerned may take further necessary action as per above decision of NC.											

Case No. B-198	M/s Aquapharm Chemicals Pvt. Ltd.
Norms Committee Meeting No. 19/10	F. No. 01/82/50/1494/AM09/DES-III
Meeting Date 04.08.2009	RAF No. 31/95/040/270/AM09
Adv. Lic. No. 3110036829 dated 01.01.2009	
Committee considered case as per agenda and in light of written comments dated 28.08.2009 received from Department of C&PC, decided to reject the request of the firm for enhancement in the quantity of inputs as there is no justification for enhancement in the quantity of inputs.	

Case No. B-199	M/s Glenmark Pharma. Ltd.
Norms Committee Meeting No. 19/10	F. No. 01/82/50/1729/AM05/DES-III
Meeting Date 04.08.2009	RAF No. 03/94/040/2218/AM05
Adv. Lic. No. 0310312659 dated 18.01.2005	
Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to amend the description of export product to read as "Glimepiride" without any other change in the decision taken in 41/82 meeting held on 16.02.2005.	

Case No. B-200	M/s Alembic Ltd.
Norms Committee Meeting No. 19/10	F. No. 01/82/50/1263/AM06/DES-III
Meeting Date 04.08.2009	RAF No. 34/24/040/244/AM06
Adv. Lic. No. 3410015305 dated 24.01.2006	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B. 201	M/s Unimax Chemicals Pvt. Ltd.
Norms Committee Meeting No. 19/10	F. No. 01/82/162/976/AM09/DES-III
Meeting Date 04.08.2009	RAF No. 03/89/040/183/AM09
Adv. Lic. No.	
Committee considered case as per agenda and observed that it was earlier considered in 51/09 meeting held on 10.03.2009 and it was concluded that the action taken by Zonal Jt. DGFT, Mumbai is in order. It has been observed that RA has earlier considered the case as per SION A-215 which is the relevant norm for the export of "Erythromycin Base". However, the inputs in the said SION are allowed against 1 Kg. export and not on KG activity basis. The Committee after going through the details of import and export product given in their representation observed that the firm's request for norms is against export of Erythromycin Base in KG activity basis and hence above SION A-215 may not be applicable. Taking a cue from SION A-2441, Committee observed that for export product Roxythromycin, the input Erythromycin Thiocyanate (on 100% activity basis) has been allowed to the extent of 1.65 KGA or Erythromycin base (on 100% activity basis) has been allowed to the extent of 1.44 KGA. Taking above ratio into consideration the Committee in consultation with the representative of technical authority present in the meeting, decided to allow the quantity of inputs (Erythromycin Thiocyanate) @ 1.46 Kg./Kg. A of export product or as applied for, whichever is lower. RA concerned may take further necessary action as per above decision of NC.	

Case No. B. 202	M/s Redox Pharmaceuticals Pvt. Ltd.
Norms Committee Meeting No. 19/10	F. No. 01/82/50/1457/AM08/DES-III
Meeting Date 04.08.2009	RAF No. 05/24/040/624/AM08
Adv. Lic. No. 0510211848 dated 08.11.2007	
Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.	

Case No. B. 203	M/s Waksons Chemicals Industries Pvt. Ltd.
Norms Committee Meeting No. 19/10	F. No. 01/83/50/1189/AM07/DES-III

	F. No. 01/83/50/1262/AM07/DES-III
Meeting Date 04.08.2009	RAF No. 03/95/040/562/AM08 RAF No. 03/95/040/1284/AM07
Adv. Lic. No. 0310443364 dated 18.10.2007 Adv. Lic. No. 0310420213 dated 20.02.2007	
Committee considered case as per agenda and observed that the quantity of inputs have already been allowed as per SION A-3405 and there is no scope for enhancement in the quantity of inputs. Accordingly, it was decided to reject the request of the firm.	

Case No. B. 204	M/s Shri Ganesh Remedies Pvt. Ltd.
Norms Committee Meeting No. 19/10	F. No. 01/83/50/357/AM07/DES-III F. No. 01/83/50/556/AM07/DES-III F. No. 01/83/50/705/AM07/DES-III F. No. 01/83/50/943/AM07/DES-III
Meeting Date 04.08.2009	RAF No. 34/24/040/56/AM07 RAF No. 34/24/040/111/AM07 RAF No. 34/24/040/124/AM07 RAF No. 34/24/040/193/AM07
Adv. Lic. No. 3410016351 dated 30.06.2006 Adv. Lic. No. 3410016724 dated 21.08.2006 Adv. Lic. No. 3410016986 dated 22.09.2006 Adv. Lic. No. 3410017435 dated 21.11.2006	
Committee considered case as per agenda and in light of written comments of Export Cell vide their U.O.No.01/91/110/40/AM10/Export Cell dated 03.07.2009 and written comments of Cabinet Secretariate vide their O.M. No.M.11016/2/2009-NA dated 23.06.2009 stating that the export product does not fall under Scomet List, decided to delete the following condition imposed in meeting No.43/83 dated 07.02.2007 and 46/83 dated 28.08.2007 without any other change in the decision of NC referred above. “This is a Scomet item. It may be approved subject to fulfillment of all conditions laid down for scheduled item of Scomet list.” RA concerned may take further necessary action as per above decision of NC.	

Case No. B-205	M/s Oneiro Chemicals Ltd.
Norms Committee Meeting No. 19/10	F. No. 01/83/50/1785/AM08/DES-III F. No. 01/82/50/460/AM09/DES-III
Meeting Date 04.08.2009	RAF No. 34/24/040/200/AM08 RAF No. 34/24/040/24/AM09
Adv. Lic. No. 3410020521 dated 02.01.2008	

Adv. Lic. No. 3410012377 dated 12.05.2008	
Committee considered case as per agenda and in consultation with technical authority present in meeting decided to reject the request of the firm for enhancement in the quantity of inputs as there is no justification of for the same.	

Case No. B-206	M/s Suven Life Science. Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/50/682/AM09/DES-III
Meeting Date 04.08.2009	RAF No. 09/24/040/86/AM09
Adv. Lic. No. 0910034200 dated 06.06.2008	
Committee decided to defer case for 22.09.2009 for comments of Department of pharmaceuticals.	

Case No. B-207	M/s Scitech Healthcare Pvt. Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/50/436/AM08/DES-III
Meeting Date 04.08.2009	RAF No.03/95/040/466/AM08
Adv. Lic. No. 0310445758 dated 09.10.2007	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-208	M/s S.K. Age Exports
Norms Committee Meeting No. 19/10	F.No.01/94/180/998/AM09/PC-4
Meeting Date 04.08.2009	
Adv. Lic. No. 0310324570 dated 04.04.2005 Adv. Lic. No. 0310324569 dated 04.04.2005 Adv. Lic. No. 0310335401 dated 22.06.2005 Adv. Lic. No. 0310335402 dated 22.06.2005	
Committee considered case as per agenda and noted that comments of Drugs Controller General of India regarding import of Erythromycin Thiocyanate and registration requirements. “Since Erythromycin Thiocyanate is dual use item i.e.used as a Vet. Drug and also used as drug intermediate for manufacture of other drugs like Erythromycin Stearate etc., NOC is required for import of Erythromycin Thiocyanate to be used as drug intermediate which is given to the actual user” may be forwarded to Policy IV Section for necessary action at their end.	

Case No. B-209	M/s Aroma Aomatics & Fiavours
Norms Committee Meeting No. 19/10	F.No.01/82/50/1312/AM09/DES-III
Meeting Date 04.08.2009	RAF No.05/24/040/524/AM09
Adv. Lic. No. 0510231355 dated 24.11.2008	

Committee considered case as per agenda and observed that the quantity of inputs has already been allowed to the firm on the basis of written comments of technical authority and there is no scope for enhancement in the quantity of inputs. It was, therefore, decided to reject the case.

Case No. B-210	M/s S.Kant Pharmaceuticals
Norms Committee Meeting No. 19/10	F.No.01/82/162/975/AM09/DES-III
Meeting Date 04.08.2009	RAF No.03/88/040/416/AM06
Adv. Lic. No. 03104351891 dated 17.10.2005	
Committee considered case as per agenda and observed that the quantity of inputs has already been allowed as per SION A-412 and there is no scope for enhancement in the quantity of inputs on the basis of lower potency of raw material. It was, therefore, decided to reject the request of the firm and inform the same to Policy-IV Section.	

Case No. B-211	M/s Aurbindo Pharma Ltd..
Norms Committee Meeting No. 19/10	F. No. 01/87/50/00078/AM07/DES-III
Meeting Date 04.08.2009	RAF No. 09/24/040/14/AM07
Adv. Lic. No. 0910026049 dated 24.04.2006	

Committee considered case as per agenda and observed that Department of Pharmaceuticals had forwarded their report vide U.O. No.35011/165/2006/PI-III dated 30.07.2007 recommending the quantity of inputs for export of Cefadroxil Monohydrate from ADCA state and Pen G stage, but during recording minutes, the inputs as well as their quantities were allowed for export of Cefadroxil Monohydrate from ADCA state, while the firm has obtained the Advance licence for export of Cefadroxil monohydrate from Pen G state.

In view of above and taking a cue from SION A-108 decided to revise norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed
Cefadroxil Monohydrate from Pen. G Stage	1 KGA.	1.	Penicillin G Potassium 1 st Crystal	2.34 BOU
		2.	Pyridine Hydrobromide	0.320 kg
			OR	
		2.	Hydrobromic acid 48%	0.375 kg
		3.	Hydrogen Peroxide 60%	0.363 kg
		4.	Acetic Acid	0.933 kg
		5.	Trimethyl Chloro Silane	2.7027 kg
			OR	
		5(a).	Bis Trimethyl Silyl Urea	1.543 kg
		5(b).	Hexamethyl Disilazane	0.3284 kg
		6.	Trimethyl Chloro Silane	0.2180 kg
		7.	D(-) Para Hydroxy Phenyl Glycine Methyl/Ethyl Potassium Dane Salt	0.959 kg

		OR	
7(a).	D(-) Para Hydroxy Phenyl Glycine Base	0.5402 kg	
7(b).	Methyl aceto Acetate	0.4113 kg	
7(c).	Methanol	0.3370 kg	
8.	Dimethyl formamide	2.051 kg	
9.	Toluene	0.583 kg	
10.	Acetone	1.1498 kg	
11.	Methylene Chloride	0.407 kg	
12.	Potassium Carbonate	0.248 kg	
13.	Activated Carbon	0.0839 kg	
14.	Ethyl Chloro Formate	0.357 kg	

RA concerned may take further necessary action as per above decision of NC. The earlier decision taken in 13/82 meeting held on 31.07.2007 may be treated as withdrawn.

Case No. B-212	M/s Astrix Laboratories Ltd..
Norms Committee Meeting No. 19/10	F. No. 01/83/50/718/AM08/DES-III
Meeting Date 04.08.2009	RAF No. 09/24/040/118/AM08
Adv. Lic. No. 0910030869 dated 12.07.2007	
Committee considered case as per agenda and in consultation with technical authority present in meeting decided to amend the description of import items No.8 and 15 to read as "1,2-Dimethoxy Ethane" and "Acetonitrile" respectively without any other change in the decision taken in 31/82 meeting held on 04.12.2007.	

Case No. B-213	M/s Alkaloids Corporation
Norms Committee Meeting No. 19/10	F.No.01/82/50/483/AM08/DES-III
Meeting Date 04.08.2009	RAF No.02/24/040/272/AM08
Adv. Lic. No. 0210107833 dated 04.01.2008	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-214	M/s Wastson Phaema Pvt. Ltd.
Norms Committee Meeting No. 19/10	F.No.01/83/50/752/AM04/DES-III
Meeting Date 04.08.2009	RAF No.03/24/040/1025/AM03
Adv. Lic. No. 0310221706 dated 29.08.2003	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-215	M/s Merck Ltd.
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Norms Committee Meeting No. 19/10	F.No.01/82/50/420/AM09/DES-III
Meeting Date 04.08.2009	RAF No.03/95/040/58/AM09
Adv. Lic. No. 0310471201 dated 14.05.2008	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-216	M/s Cipla Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/50/446/AM08/DES-III
Meeting Date 04.08.2009	RAF No.03/94/040/857/AM07
Adv. Lic. No. 0310450548 dated 16.11.2007	
Committee decided to forward a copy of application to Department of Pharmaceuticals for their comments. Accordingly, case was deferred for 22.09.2009.	

Case No. B-217	M/s Cipla Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/50/406/AM08/DES-III F.No.01/82/50/408/AM08/DES-III F.No.01/82/50/110/AM09/DES-III
Meeting Date 04.08.2009	RAF No.03/94/040/250/AM08 RAF No.03/94/040/383/AM08 RAF No.03/94/040/1099/AM08
Adv. Lic. No. 0310432136 dated 08.06.2007 Adv. Lic. No. 0310436156 dated 13.07.2008 Adv. Lic. No. 0310459961 dated 04.02.2008	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-218	M/s Cipla Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/50/573/AM08/DES-III
Meeting Date 04.08.2009	RAF No.03/94/040/1202/AM08
Adv. Lic. No. 0310462533 dated 25.02.2008	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-219	M/s Cipla Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/50/447/AM08/DES-III
Meeting Date 04.08.2009	RAF No.03/94/040/860/AM08
Adv. Lic. No. 0310450692 dated 19.11.2007	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-220	M/s Cipla Ltd.

Norms Committee Meeting No. 19/10	F.No.01/82/50/213/AM08/DES-III F.No.01/82/50/274/AM08/DES-III
Meeting Date 04.08.2009	RAF No.03/94/040/534/AM08 RAF No.03/94/040/895/AM08
Adv. Lic. No. 0310440647 dated 23.08.2007 Adv. Lic. No. 0310451841 dated 28.11.2007	
Committee considered case as per agenda and in light of decision taken in 13/10 meeting held on 23.06.2009 and in consultation with technical authority present in meeting decided to allow import of N-Heptane to the extent of 3.46 kg/kg of export product without any other change in the decision taken in 2/09 meeting held on 08.04.2008.	

Case No. B-221	M/s Morepen Laboratories Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/50/229/AM09/DES-III
Meeting Date 04.08.2009	RAF No.05/24/040/650/AM08
Adv. Lic. No. 0510212495 dated 26.11.2007	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-222	M/s Concord Biotech Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/50/1035/AM09/DES-III
Meeting Date 04.08.2009	RAF No.08/24/040/138/AM08
Adv. Lic. No. 0810074890 dated 22.09.200	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-223	M/s GVS Labs Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/50/1561/AM06/DES-III F.No.01/82/50/1215/AM06/DES-III
Meeting Date 04.08.2009	RAF No.03/94/040/1305/AM06 RAF No.03/94/040/1137/AM06
Adv. Lic. No. 0310368505 dated 24.02.2006 Adv. Lic. No. 0310363042 dated 13.01.2006	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-224	M/s Hetero Labs Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/50/1403/AM09/DES-III
Meeting Date 04.08.2009	RAF No.09/24/040/342/AM09
Adv. Lic. No. 0910036287 dated 12.12.2008	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-225	M/s India Glycols Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/50/994/AM09/DES-III
Meeting Date 04.08.2009	RAF No.05/24/040/228/AM09
Adv. Lic. No. 0510227161 dated 09.09.2008	
Committee considered case as per agenda and observed that export product falls under SION A-3633 and not SION A 3303. Committee, therefore, decided to revise the norms as per SION A-3633. The 6 th import item namely CRCA Coils may be allowed as per packing policy.	
RA concerned may take further necessary action as per above decision of NC	

Case No. B-226	M/s Jubilant Organosys Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/50/1195/AM09/DES-III
Meeting Date 04.08.2009	RAF No.05/24/040/00026/AM09
Adv. Lic. No. 0510229796 dated 22.10.2008	
Committee considered case as per agenda and in light of written comments of Department of C&PC dated 28.08.2009, decided to reject the request of the firm as there is no justification for enhancement in the quantity of inputs.	

Case No. B-227	M/s Kamud Drugs Pvt. Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/50/136/AM09/DES-III
Meeting Date 04.08.2009	RAF No.31/24/040/394/AM08
Adv. Lic. No. 3110033090 dated 14.03.2008	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-228	M/s Kamud Drugs Pvt. Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/50/839/AM09/DES-III
Meeting Date 04.08.2009	RAF No.31/24/040/119/AM09
Adv. Lic. No. 3110034700 dated 04.08.2008	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-228A	M/S India Glycols Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/140/AM10/DES-III
Meeting Date 04.08.2009	
Committee considered case as per agenda and observed that the firm has submitted 5 shipping bills for export product Di Ethyl Glycol Mono Ethyl Ether from the date 02.04.2008 to 04.08.2008 and as per these shipping bills, the average FOB value for 1 kg of export product comes to Rs.56.56/-. Committee also observed that there are four inputs allowed for import under SION A-3634. The firm has submitted copies of 5 Nos. of Bills of Entries in respect of import	

item No.1 namely Denatured Ethyl Alcohol from the date 04.11.2008 to 23.01.2009, 1 No. of Bill of Entry dated 03.05.2008 for import item No.2 namely Silver Catalyst, 1 No. Bill of Entry dated 08.05.2008 for import item No.3 namely Alumina Catalyst and Exim data for 4th import item namely Sodium Hydroxide. The cif value of inputs comes to Rs.47.20.

As per the above data furnished by firm, the value addition comes to 20%.

After detailed deliberations, Committee decided to recommend the case to DEPB Committee with 50% value addition for fixation of DEPB rate. Working sheet may also be sent to DEPB Committee.

Case No. B-228B	M/S India Glycols Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/137/AM10/DES-III
Meeting Date 04.08.2009	
Committee considered case as per agenda and observed that the firm has submitted 5 shipping bills for export of Ethylene Glycol Mono Ethyl Ether Acetate from the date 27.11.2008 to 17.03.2009 and as per these shipping bills, the average FOB value for 1 kg of export product comes to Rs.54.70/-. Committee also observed that there are five inputs allowed for import under SION A-3633. The firm has submitted copies of 5 Nos. of Bills of Entries in respect of import item No.1 namely Denatured Ethyl Alcohol from the date 04.11.2008 to 23.01.2009, 1 No. of Bill of Entry dated 09.05.2008 for import item No.2 namely Silver Catalyst, 1 No. Bill of Entry dated 08.05.2008 for import item No.3 namely Alumina Catalyst, Exim data for 4th import item namely Sodium Hydroxide and 5 Nos. of Bills of Entry for 5th import item namely Acetic Acid from the date 17.04.2008 to 16.12.2008. The cif value of inputs comes to Rs.47.32. As per the above data furnished by firm, the value addition comes to 15.60%. After detailed deliberations, Committee decided to recommend the case to DEPB Committee with 50% value addition for fixation of DEPB rate. Working sheet may also be sent to DEPB Committee.	

Case No. B-228C	M/S India Glycols Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/138/AM10/DES-III
Meeting Date 04.08.2009	
Committee considered case as per agenda and observed that the firm has submitted 5 shipping bills for export of Di Ethylene Glycol Mono Ethyl Ether Acetate from the date 01.09.2008 to 02.03.2009 and as per these shipping bills, the average FOB value for 1 kg of export product comes to Rs.74/-. Committee also observed that there are five inputs allowed for import under SION A-3635. The firm has submitted copies of 5 Nos. of Bills of Entries in respect of import item No.1 namely Denatured Ethyl Alcohol from the date 04.11.2008 to 23.01.2009, 1 No. of Bill of Entry dated 09.05.2008 for import item No.2 namely Silver Catalyst, 1 No. Bill of Entry dated 08.05.2008 for import item No.3 namely Alumina Catalyst, Exim data for 4th import item namely Sodium Hydroxide and 5 Nos. of Bills of Entry for 5th import item namely Acetic Acid from the date 17.04.2008 to 16.12.2008. The cif value of inputs comes to Rs.50/-.	

As per the above data furnished by firm, the value addition comes to 48%.

After detailed deliberations, Committee decided to recommend the case to DEPB Committee with 75% value addition for fixation of DEPB rate. Working sheet may also be forwarded to DEPB Committee.

Case No. B-228D	M/S India Glycols Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/139/AM10/DES-III
Meeting Date 04.08.2009	
Committee considered case as per agenda and observed that the firm has submitted 5 shipping bills for export product Ethylene Glycol Mono Ethyl Ether from the date 10.04.2008 to 13.01.2009 and as per these shipping bills, the average FOB value for 1 kg of export product comes to Rs.61.61/-. Committee also observed that there are four inputs allowed for import under SION A-3303. The firm has submitted copies of 5 Nos. of Bills of Entries in respect of import item No.1 namely Denatured Ethyl Alcohol from the date 04.11.2008 to 23.01.2009, 1 No. of Bill of Entry dated 09.05.2008 for import item No.2 namely Silver Catalyst, 1 No. Bill of Entry dated 08.05.2008 for import item No.3 namely Alumina Catalyst and Exim data for 4th import item namely Sodium Hydroxide. The cif value of inputs comes to Rs.46.51. As per the above data furnished by firm, the value addition comes to 33%. After detailed deliberations, Committee decided to recommend the case to DEPB Committee with 50% value addition for fixation of DEPB rate. Working sheet may also be forwarded to DEPB Committee.	

Case No. A-91	M/s Arch Pharma Labs Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/1224/AM09/DES-III
Meeting Date 04.08.2009	RAF No.03/94/040/949/AM08
Adv. Lic. No. 0310503316 dated 21.01.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. A-92	M/s Wexford Laboratories Pvt.Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/108/AM10/DES-III
Meeting Date 04.08.2009	RAF No.07/24/040/679/AM09
Adv. Lic. No. 0710063868 dated 26.03.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. A-93	M/s Divis Laboratories Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/00097/AM10/DES-III
Meeting Date 04.08.2009	RAF No.09/24/040/469/AM09

Adv. Lic. No. 0910037549 dated 26.03.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. A-94	M/s Dr. Reddy Laboratories Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/00092/AM10/DES-III
Meeting Date 04.08.2009	RAF No.09/24/40/470/AM09
Adv. Lic. No. 0910037550 dated 21.01.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. A-95	M/s Seven Life Sciences Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/00095/AM10/DES-III
Meeting Date 04.08.2009	RAF No.09/24/040/431/AM09
Adv. Lic. No. 0910037268 dated 03.03.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. A-96	M/s Parchi Pharmaceuticals Pvt. Ltd.
Norms Committee Meeting No. 19/10	F.No.01/83/50/ /AM07/DES-III
Meeting Date 04.08.2009	RAF No.03/95/040/404/AM07
Adv. Lic. No. 0310390437 dated 28.07.2006	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. A-97	M/s Fermenta Biotech Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/831/AM09/DES-III
Meeting Date 04.08.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. A-98	M/s Medreich Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/1131/AM09/DES-III
Meeting Date 04.08.2009	RAF No.07/24/040/678/AM09
Adv. Lic. No. 0710055121 dated 28.12.2007	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. A-99	M/s Hindustan Polyamides & Fibers Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/170/AM10/DES-III

Meeting Date 04.08.2009	RAF No.03/94/040/1108/AM09
Adv. Lic. No. 0310514105 dated 01.04.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.	

Case No. A-100	M/s Excel Industries Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/169/AM10/DES-III
Meeting Date 04.08.2009	RAF No.03/94/040/1037/AM09
Adv. Lic. No. 0310510075 dated 03.03.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.	

Case No. A-101	M/s Hetero Labs Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/172/AM10/DES-III
Meeting Date 04.08.2009	RAF No.09/24/040/446/AM09
Adv. Lic. No. 0910037246 dated 02.03.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. A-102	M/s Enaltec Labs Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/166/AM10/DES-III
Meeting Date 04.08.2009	RAF No.03/94/040/1133/AM09
Adv. Lic. No. 0310514629 dated 03.04.2009	
Committee decided to forward a copy of application to Department of Pharmaceuticals for their comments. Accordingly, case was deferred for 22.09.2009.	

Case No. A-103	M/s MSN Labs Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/114/AM10/DES-III
Meeting Date 04.08.2009	RAF No.09/24/040/433/AM09
Adv. Lic. No. 0910037452 dated 19.03.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. A-104	M/s Mangalam Drugs and Organics Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/116/AM10/DES-III
Meeting Date 04.08.2009	RAF No.03/95/040/1043/AM09

Adv. Lic. No. 0310514060 dated 01.04.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. A-105	M/s Corvine Chemicals and Pharma Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/00090/AM10/DES-III
Meeting Date 04.08.2009	RAF No.07/24/040/00009/AM10
Adv. Lic. No. 0710064113 dated 13.04.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.	

Case No. A-106	M/s Hetero Drugs Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/00094/AM10/DES-III
Meeting Date 04.08.2009	RAF No.09/24/040/00013/AM10
Adv. Lic. No. 0910037741 dated 23.04.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. A-107	M/s Matrix Labs Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/00093/AM10/DES-III
Meeting Date 04.08.2009	RAF No.09/24/040/334/AM09
Adv. Lic. No. 0910037757 dated 23.04.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. A-108	M/s Intas Pharma Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/205/AM10/DES-III
Meeting Date 04.08.2009	RAF No.08/24/040/00007/AM10
Adv. Lic. No. 0810079232 dated 09.04.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. A-109	M/s Medreich Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/165/AM10/DES-III
Meeting Date 04.08.2009	RAF No.07/24/040/672/AM09
Adv. Lic. No. 0710063755 dated 20.03.2009	
Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.	

Case No. C-8	M/s Aarti Industries Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/1049/AM08/DES-III
Meeting Date 04.08.2009	
Committee decided to call for Production and Consumption certified by Central Excise Authority from firm. Accordingly, case was deferred for 22.09.2009.	

Case No. C-9	M/s Gulbrandsen Chemicals Pvt. Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/210/AM09/DES-III
Meeting Date 04.08.2009	
Committee decided to call for Production and Consumption certified by Central Excise Authority from firm. Accordingly, case was deferred for 22.09.2009.	

Case No. C-10	M/s Lupin Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/853/AM09/DES-III
Meeting Date 04.08.2009	
Withdrawn as the case has already been considered and it has been decided to revert back the case to Pharmexcil for All Industry data.	

Case No. C-11	M/s Lupin Ltd.
Norms Committee Meeting No. 19/10	F.No.01/82/162/532/AM08/DES-III
Meeting Date 04.08.2009	
Withdrawn as the case has already been considered and it has been decided to revert back the case to Pharmexcil for All Industry data.	

1	Case No.:8/33/83-ALC1/2006	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/83/050/00817/AM07/	RLA File :03/95/040/00837/AM07/	Lic.No/Date:0310405369 24.10.2006	Defer Date:22.09.2009
	Decision :Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

2	Case No.:2/4/85-ALC3/2007	Party Name:HEINZ INDIA PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/85/050/00259/AM07/	RLA File :03/94/040/01338/AM07/	Lic.No/Date:0310424928 29.03.2007	Defer Date:22.09.2009

Decision : Committee decided to defer the case for 22.09.2009 for comments of Ministry of FPI.

3	Case No.:52/42/82-ALC4/2007	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00388/AM08/	RLA File :07/24/040/00005/AM08/	Lic.No/Date:0710051374 23.04.2007	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

4	Case No.:19/23/83-ALC1/2007	Party Name:SEQUENT SCIENTIFIC LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/83/050/00655/AM08/	RLA File :07/24/040/00234/AM08/	Lic.No/Date:0710052301 04.07.2007	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DC(MSME).			

5	Case No.:7/25/83-ALC1/2007	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/83/050/01032/AM08/	RLA File :09/24/040/00231/AM08/	Lic.No/Date:0910031314 29.08.2007	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals			

6	Case No.:35/27/83-ALC1/2007	Party Name:SHREE GANESH CHEMICALS	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/83/050/01109/AM08/	RLA File :34/24/040/00089/AM08/	Lic.No/Date:3410019570 05.09.2007	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Export Cell.			

7	Case No.:109/42/82-ALC4/2007	Party Name:GLAND PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/00445/AM08/	RLA File :09/24/040/00356/AM08/	Lic.No/Date:0910032089 14.11.2007	
	Decision :Withdrawn as the case has already been approved in Meeting No.16/82.			

8	Case No.:57/6/82-ALC4/2008	Party Name:CORAL DRUGS PVT. LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00140/AM09/	RLA File :05/24/040/00884/AM08/	Lic.No/Date:0510217198 28.02.2008	Defer

	Decision : Committee decided to defer the case for 22.09.2009 for comments of DC(MSME).			Date:22.09.2009
9	Case No.:40/11/82-ALC4/2008	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00360/AM09/	RLA File :09/24/040/00520/AM08/	Lic.No/Date:0910033434 24.03.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
10	Case No.:62/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/83/050/00234/AM09/	RLA File :03/94/040/01245/AM08/	Lic.No/Date:0310466401 27.03.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
11	Case No.:39/9/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00272/AM09/	RLA File :03/94/040/01345/AM08/	Lic.No/Date:0310466954 01.04.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Ministry of E&F.			
12	Case No.:79/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/83/050/00251/AM09/	RLA File :03/94/040/01323/AM08/	Lic.No/Date:0310466988 01.04.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
13	Case No.:17/15/82-ALC4/2008	Party Name:EMAMI LIMITED,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00657/AM09/	RLA File :02/24/040/00062/AM09/	Lic.No/Date:0210114088 25.06.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DC(MSME).			
14	Case No.:12/17/82-ALC4/2008	Party Name:ANUS LABORATORIES LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00736/AM09/	RLA File :09/24/040/00552/AM08/	Lic.No/Date:0910034576	Defer

			11.07.2008	Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			
15	Case No.:11/19/82-ALC4/2008	Party Name:VITAL LABORATORIES PVT. LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00787/AM09/	RLA File :03/95/040/00350/AM09/	Lic.No/Date:0310479369 18.07.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
16	Case No.:16/18/82-ALC4/2008	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00769/AM09/	RLA File :03/95/040/00355/AM09/	Lic.No/Date:0310479455 21.07.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			
17	Case No.:1/20/82-ALC4/2008	Party Name:PAUSHAK LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00793/AM09/	RLA File :34/24/040/00049/AM09/	Lic.No/Date:3410021924 25.07.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
18	Case No.:26/20/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC PRODUCTS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00819/AM09/	RLA File :09/24/040/00167/AM09/	Lic.No/Date:0910034850 30.07.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
19	Case No.:7/22/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Rejected
	HQ File :01/82/050/00870/AM09/	RLA File :03/94/040/00393/AM09/	Lic.No/Date:0310481979 08.08.2008	
	Decision : Withdrawn as the case has already been rejected on file.			
20	Case No.:18/22/82-ALC4/2008	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred

	HQ File :01/82/050/00881/AM09/	RLA File :08/24/040/00076/AM09/	Lic.No/Date:0810073944 13.08.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

21	Case No.:20/22/82-ALC4/2008	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00883/AM09/	RLA File :08/24/040/00070/AM09/	Lic.No/Date:0810073981 14.08.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for report from RA.			

22	Case No.:25/22/82-ALC4/2008	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/00888/AM09/	RLA File :07/24/040/00246/AM09/	Lic.No/Date:0710059109 14.08.2008	
	Decision :Withdrawn as the case has already been approved by NC.			

23	Case No.:39/22/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00902/AM09/	RLA File :03/94/040/00451/AM09/	Lic.No/Date:0310482900 18.08.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

24	Case No.:1/23/82-ALC4/2008	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00905/AM09/	RLA File :09/24/040/00210/AM09/	Lic.No/Date:0910035105 21.08.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

25	Case No.:24/23/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00928/AM09/	RLA File :03/94/040/00512/AM09/	Lic.No/Date:0310483819 26.08.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

26	Case No.:7/41/82-ALC4/2008	Party Name:MALLADI DRUGS &	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case
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	HQ File :01/82/050/01447/AM09/	PHARMACEUTICALS LIMITED RLA File :01/24/040/00138/AM09/	Lic.No/Date:0410098239 28.08.2008	Deferred Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

27	Case No.:6/24/82-ALC4/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/00939/AM09/	RLA File :02/24/040/00145/AM09/	Lic.No/Date:0210116684 29.08.2008	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.46011/159/2004-PC.II dated 24.09.2009 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
	Export product	Exp. Qty.	Sl.No.	Import items
	Cyclopentane	1 MT.	1.	Naphtha
Qty. allowed 1.158 MT				
RA concerned may take further necessary action as per above decision of NC.				

28	Case No.:10/41/82-ALC4/2008	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01450/AM09/	RLA File :09/24/040/00199/AM09/	Lic.No/Date:0910035198 01.09.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

29	Case No.:19/26/82-ALC4/2008	Party Name:R L FINE CHEM	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01017/AM09/	RLA File :07/24/040/00297/AM09/	Lic.No/Date:0710059800 15.09.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

30	Case No.:15/28/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01064/AM09/	RLA File :07/24/040/00340/AM09/	Lic.No/Date:0710060093 24.09.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

31	Case No.:28/28/82-ALC4/2008	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
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	HQ File :01/82/050/01077/AM09/	RLA File :09/24/040/00204/AM09/	Lic.No/Date:0910035464 29.09.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

32	Case No.:29/28/82-ALC4/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01078/AM09/	RLA File :09/24/040/00237/AM09/	Lic.No/Date:0910035465 29.09.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

33	Case No.:21/29/82-ALC4/2008	Party Name:MECK PHARMACEUTICALS AND CHEMICALS PVT.LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01103/AM09/	RLA File :08/24/040/00107/AM09/	Lic.No/Date:0810075122 01.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

34	Case No.:32/29/82-ALC4/2008	Party Name:PAUSHAK LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01114/AM09/	RLA File :34/24/040/00115/AM09/	Lic.No/Date:3410022467 06.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

35	Case No.:50/29/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01132/AM09/	RLA File :03/94/040/00655/AM09/	Lic.No/Date:0310489368 07.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

36	Case No.:51/29/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01133/AM09/	RLA File :03/94/040/00529/AM09/	Lic.No/Date:0310489370 07.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

37	Case No.:33/41/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case
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	HQ File :01/82/050/01473/AM09/	RLA File :07/24/040/00371/AM09/	Lic.No/Date:0710060370 10.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

38	Case No.:60/29/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01142/AM09/	RLA File :03/94/040/00672/AM09/	Lic.No/Date:0310489879 10.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Ministry of E&F.			

39	Case No.:4/31/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01161/AM09/	RLA File :03/94/040/00851/AM08/	Lic.No/Date:0310490762 17.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

40	Case No.:9/31/82-ALC4/2008	Party Name:SYMED LABS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01166/AM09/	RLA File :09/24/040/00286/AM09/	Lic.No/Date:0910035677 17.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

41	Case No.:2/32/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01177/AM09/	RLA File :03/94/040/00998/AM08/	Lic.No/Date:0310491143 20.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Ministry of FPI.			

42	Case No.:3/32/82-ALC4/2008	Party Name:D.TOTLA PLASTIC	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01178/AM09/	RLA File :03/94/040/00710/AM09/	Lic.No/Date:0310491145 20.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC			

43	Case No.:12/32/82-ALC4/2008	Party Name:AQUAPHARM CHEMICALS PVT.LIMITED	Meet No/Date:19/82-ALC4/2009	Status:Case
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		04.08.2009	Approved
HQ File :01/82/050/01187/AM09/	RLA File :31/24/040/00198/AM09/	Lic.No/Date:3110035873 21.10.2008	
Decision : Committee considered case as per agenda and in light of written comments forwarded by Chemical Division of C&PC vide their U.O. No.14010/85/2002/Ch.III dated 01.06.2009 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
Export product	Exp. Qty.	Sl.No.	Import items
Partial Sodium Salt of Phosphino Poyacrylic Acid (Active Content:50+3%)	1 Kg.	1.	Acrylic Acid
		2.	Caustic Soda Lye (48%)
			Qty. allowed
			0.300 kg
			0.095 kg
RA concerned may take further necessary action as per above decision of NC.			

44	Case No.:6/32/82-ALC4/2008	Party Name:KRISHNA CHEMICAL INDUSTRIES	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01181/AM09/	RLA File :34/24/040/00136/AM09/	Lic.No/Date:3410022579 21.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

45	Case No.:7/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/01182/AM09/	RLA File :03/94/040/00721/AM09/	Lic.No/Date:0310491254 21.10.2008	
	Decision :Committee decided to close the case as the firm has informed that they have surrendered un-utilized Advance Authorisation to RA.			

46	Case No.:21/32/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01196/AM09/	RLA File :05/24/040/00347/AM09/	Lic.No/Date:0510229889 23.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DIPP.			

47	Case No.:22/32/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01197/AM09/	RLA File :05/24/040/00431/AM09/	Lic.No/Date:0510229891 23.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DIPP.			

48	Case No.:27/32/82-ALC4/2008	Party Name:GLAND PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01202/AM09/	RLA File :09/24/040/00084/AM09/	Lic.No/Date:0910035732 24.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

49	Case No.:37/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01212/AM09/	RLA File :05/24/040/00465/AM09/	Lic.No/Date:0510229949 24.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

50	Case No.:38/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01213/AM09/	RLA File :05/24/040/00466/AM09/	Lic.No/Date:0510229951 24.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

51

Case No.:2/33/82-ALC4/2008	Party Name:ANUS LABORATORIES LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved	
HQ File :01/82/050/01218/AM09/	RLA File :09/24/040/00143/AM09/	Lic.No/Date:0910035793 30.10.2008		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Chemical Division of C&PC vide their U.O. No.14010/28/2007/Ch.II dated 15.04.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Potassium Methoxide 5% solution w/w in Methanol	1 Kg.	1.	Caustic Potash Flakes	0.024 kg
		2.	Methanol	0.961 kg
RA concerned may take further necessary action as per above decision of NC.				

52	Case No.:10/33/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01226/AM09/	RLA File :03/95/040/00306/AM08/	Lic.No/Date:0310492305 31.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for reply from firm.			

53	Case No.:9/33/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01225/AM09/	RLA File :03/95/040/00305/AM08/	Lic.No/Date:0310492297 31.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for reply from firm.			

54	Case No.:26/33/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01242/AM09/	RLA File :09/24/040/00303/AM09/	Lic.No/Date:0910035860 06.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

55	Case No.:29/41/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01469/AM09/	RLA File :03/94/040/00752/AM09/	Lic.No/Date:0310493255 06.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

56	Case No.:3/34/82-ALC4/2008	Party Name:ATUL LIMITED,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01246/AM09/	RLA File :08/24/040/00159/AM09/	Lic.No/Date:0810075840 07.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

57	Case No.:5/35/82-ALC4/2008	Party Name:BAYER CROPSOURCE LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01261/AM09/	RLA File :03/94/040/00689/AM09/	Lic.No/Date:0310493655 11.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

58	Case No.:11/35/82-ALC4/2008	Party Name:SUTURES INDIA PRIVATE LIMITED,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01267/AM09/	RLA File :07/24/040/00441/AM09/	Lic.No/Date:0710061011 12.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DIPP.			

59	Case No.:15/41/82-ALC4/2008	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01455/AM09/	RLA File :03/95/040/00796/AM08/	Lic.No/Date:0310494005 12.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

60	Case No.:19/35/82-ALC4/2008	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01275/AM09/	RLA File :09/24/040/00287/AM09/	Lic.No/Date:0910035950 17.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DC(MSME).			

61	Case No.:32/41/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01472/AM09/	RLA File :03/94/040/00791/AM09/	Lic.No/Date:0310494617 18.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

62	Case No.:3/36/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01289/AM09/	RLA File :03/95/040/00676/AM09/	Lic.No/Date:0310494807 19.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for reply from firm.			

63	Case No.:30/35/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01286/AM09/	RLA File :07/24/040/00460/AM09/	Lic.No/Date:0710061156 19.11.2008	Defer Date:22.09.2009
	Decision : Committee considered case as per agenda and observed that Department of C&PC vide their letter No.14010/113/2007-Ch.II dated 17.07.2009, has called for technical information from firm which are awaited. It was, therefore, decided to defer case for 22.09.2009.			

64	Case No.:17/36/82-ALC4/2008	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01303/AM09/	RLA File :08/24/040/00170/AM09/	Lic.No/Date:0810076097 20.11.2008	Defer Date:22.09.2009

	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
65	Case No.:9/36/82-ALC4/2008	Party Name:SMRUTHI ORGANICS LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01295/AM09/	RLA File :31/24/040/00215/AM09/	Lic.No/Date:3110036143 20.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
66	Case No.:25/36/82-ALC4/2008	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/01311/AM09/	RLA File :31/24/040/00407/AM08/	Lic.No/Date:3110036184 21.11.2008	
	Decision :withdrawn as the case has already been approved by NC in its 15/82 meeting held on 07.07.2009.			
67	Case No.:11/37/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01330/AM09/	RLA File :07/24/040/00477/AM09/	Lic.No/Date:0710061336 26.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
68	Case No.:12/37/82-ALC4/2008	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01331/AM09/	RLA File :08/24/040/00172/AM09/	Lic.No/Date:0810076282 27.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
69	Case No.:14/37/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01333/AM09/	RLA File :07/24/040/00470/AM09/	Lic.No/Date:0710061378 27.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
70	Case No.:20/37/82-ALC4/2008	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/01339/AM09/	RLA File :09/24/040/00312/AM09/	Lic.No/Date:0910036146	

			02.12.2008	
	Decision :Withdrawn as the case has already been approved by NC in its 17/82 meeting held on 21.07.2009.			
71	Case No.:23/37/82-ALC4/2008	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01342/AM09/	RLA File :03/94/040/00775/AM09/	Lic.No/Date:0310496208 02.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
72	Case No.:4/38/82-ALC4/2008	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/01353/AM09/	RLA File :09/24/040/00337/AM09/	Lic.No/Date:0910036194 04.12.2008	
	Decision :Withdrawn as the case has already been approved by NC in its 15/82 meeting held on 07.07.2009.			
73	Case No.:16/38/82-ALC4/2008	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01365/AM09/	RLA File :03/95/040/00621/AM09/	Lic.No/Date:0310496924 08.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
74	Case No.:20/38/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/01369/AM09/	RLA File :05/24/040/00574/AM09/	Lic.No/Date:0510232237 08.12.2008	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			
75	Case No.:16/39/82-ALC4/2008	Party Name:SHREE GANESH CHEMICALS	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01386/AM09/	RLA File :34/24/040/00162/AM09/	Lic.No/Date:3410022880 10.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Export Cell.			
76	Case No.:13/39/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred

	HQ File :01/82/050/01383/AM09/	RLA File :05/24/040/00527/AM09/	Lic.No/Date:0510232365 11.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

77	Case No.:40/39/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01410/AM09/	RLA File :03/94/040/01198/AM08/	Lic.No/Date:0310497955 15.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Ministry of E&F.			

78	Case No.:1/40/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01420/AM09/	RLA File :08/24/040/00187/AM09/	Lic.No/Date:0810076754 16.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

79	Case No.:46/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01416/AM09/	RLA File :09/24/040/00352/AM09/	Lic.No/Date:0910036323 16.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

80	Case No.:47/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01417/AM09/	RLA File :09/24/040/00355/AM09/	Lic.No/Date:0910036324 16.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

81	Case No.:10/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01429/AM09/	RLA File :03/94/040/00871/AM09/	Lic.No/Date:0310498562 17.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

82	Case No.:11/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case
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	HQ File :01/82/050/01430/AM09/	RLA File :05/24/040/00568/AM09/	Lic.No/Date:0510232764 17.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

83	Case No.:8/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01427/AM09/	RLA File :03/94/040/00873/AM09/	Lic.No/Date:0310498344 17.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

84	Case No.:18/40/82-ALC4/2008	Party Name:LUPIN LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/01437/AM09/	RLA File :03/95/040/00774/AM09/	Lic.No/Date:0310498677 18.12.2008	
	Decision :Withdrawn as the case has already been approved by NC in its 15/82 meeting held on 07.07.2009.			

85	Case No.:2/41/82-ALC4/2008	Party Name:BALAJI AMINES LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01442/AM09/	RLA File :31/24/040/00244/AM09/	Lic.No/Date:3110036556 19.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

86	Case No.:14/42/82-ALC4/2008	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01492/AM09/	RLA File :22/24/040/00056/AM09/	Lic.No/Date:2210008531 24.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

87	Case No.:35/41/82-ALC4/2008	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01475/AM09/	RLA File :22/24/040/00055/AM09/	Lic.No/Date:2210008528 24.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

88	Case No.:3/42/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:19/82-ALC4/2009	Status:Case
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			04.08.2009	Deferred
	HQ File :01/82/050/01481/AM09/	RLA File :08/24/040/00193/AM09/	Lic.No/Date:0810077034 30.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

89	Case No.:4/42/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01482/AM09/	RLA File :22/24/040/00053/AM09/	Lic.No/Date:2210008550 30.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

90	Case No.:7/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01485/AM09/	RLA File :05/24/040/00623/AM09/	Lic.No/Date:0510233580 30.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

91	Case No.:20/42/82-ALC4/2008	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01498/AM09/	RLA File :09/70/040/00215/AM09/	Lic.No/Date:0910036571 05.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

92	Case No.:21/42/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC PRODUCTS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01499/AM09/	RLA File :09/24/040/00357/AM09/	Lic.No/Date:0910036573 05.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

93	Case No.:23/42/82-ALC4/2008	Party Name:ELDER PHARMACEUTICALS LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01501/AM09/	RLA File :03/94/040/00905/AM09/	Lic.No/Date:0310501128 05.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

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94	Case No.:27/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01505/AM09/	RLA File :03/94/040/00904/AM09/	Lic.No/Date:0310501134 05.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DC(MSME)			

95	Case No.:28/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01506/AM09/	RLA File :03/94/040/00920/AM09/	Lic.No/Date:0310501141 05.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DC(MSME).			

96	Case No.:29/42/82-ALC4/2008	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01507/AM09/	RLA File :03/94/040/00316/AM09/	Lic.No/Date:0310501151 05.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

97	Case No.:23/43/82-ALC4/2008	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01532/AM09/	RLA File :05/24/040/00656/AM09/	Lic.No/Date:0510234079 06.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

98	Case No.:9/43/82-ALC4/2008	Party Name:PERFECT BIOTECH	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Transferred
	HQ File :01/82/050/01518/AM09/	RLA File :03/95/040/00829/AM09/	Lic.No/Date:0310501586 06.01.2009	
	Decision :Withdrawn as Case has already been transferred to NC-VI.			

99	Case No.:13/43/82-ALC4/2008	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01522/AM09/	RLA File :31/24/040/00273/AM09/	Lic.No/Date:3110036930 07.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

100	Case No.:1/44/82-ALC4/2008	Party Name:SPAN DIAGNOSTICS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/01536/AM09/	RLA File :52/24/040/00028/AM09/	Lic.No/Date:5210025186 12.01.2009	
	Decision :Withdrawn as the case has already been approved by NC in its 17/82 meeting held on 21.07.2009.			

101	Case No.:10/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01545/AM09/	RLA File :03/94/040/00538/AM09/	Lic.No/Date:0310502325 13.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

102	Case No.:25/43/82-ALC4/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01534/AM09/	RLA File :02/24/040/00248/AM09/	Lic.No/Date:0210122139 13.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

103	Case No.:7/44/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01542/AM09/	RLA File :03/94/040/00931/AM09/	Lic.No/Date:0310502289 13.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

104	Case No.:9/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01544/AM09/	RLA File :03/94/040/00537/AM09/	Lic.No/Date:0310502324 13.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

105	Case No.:4/44/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01539/AM09/	RLA File :09/24/040/00385/AM09/	Lic.No/Date:0910036721 15.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

106	Case No.:5/44/82-ALC4/2008	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01540/AM09/	RLA File :09/24/040/00350/AM09/	Lic.No/Date:0910036722 15.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

107	Case No.:26/44/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01561/AM09/	RLA File :22/24/040/00059/AM09/	Lic.No/Date:2210008587 16.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

108	Case No.:21/44/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01556/AM09/	RLA File :05/24/040/00663/AM09/	Lic.No/Date:0510234650 19.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

109	Case No.:22/44/82-ALC4/2008	Party Name:AKUMS DRUGS & PHARMACEUTICALS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01557/AM09/	RLA File :05/24/040/00665/AM09/	Lic.No/Date:0510234676 19.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

110	Case No.:25/44/82-ALC4/2008	Party Name:VIVIN LABORATORIES PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01560/AM09/	RLA File :09/24/040/00288/AM09/	Lic.No/Date:0910036749 20.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

111	Case No.:10/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01574/AM09/	RLA File :09/24/040/00363/AM09/	Lic.No/Date:0910036805 22.01.2009	Defer Date:22.09.2009

Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.

112	Case No.:5/45/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01569/AM09/	RLA File :07/24/040/00435/AM09/	Lic.No/Date:0710062501 22.01.2009	Defer Date:22.09.2009
	Decision : Committee considered case as per agenda and observed that Department of C&PC vide their letter No.14010/113/2007-Ch.II dated 17.07.2009, has called for technical information from firm which are awaited. It was, therefore, decided to defer case for 22.09.2009.			

113	Case No.:8/45/82-ALC4/2008	Party Name:HETERO LABS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01572/AM09/	RLA File :09/24/040/00389/AM09/	Lic.No/Date:0910036803 22.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

114	Case No.:12/45/82-ALC4/2008	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01576/AM09/	RLA File :09/24/040/00372/AM09/	Lic.No/Date:0910036817 23.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

115	Case No.:13/45/82-ALC4/2008	Party Name:MERCK LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01577/AM09/	RLA File :03/95/040/00866/AM09/	Lic.No/Date:0310503731 23.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

116	Case No.:6/46/82-ALC4/2008	Party Name:PIONEER LABORATORIES PVT. LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01588/AM09/	RLA File :11/24/040/00069/AM09/	Lic.No/Date:1110019460 23.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

117	Case No.:17/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
			Lic.No/Date:0910036834	

	HQ File :01/82/050/01581/AM09/	RLA File :09/24/040/00332/AM09/	27.01.2009	Defer
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			Date:22.09.2009

118	Case No.:18/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01582/AM09/	RLA File :09/24/040/00368/AM09/	Lic.No/Date:0910036835 27.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

119	Case No.:1/46/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01583/AM09/	RLA File :03/94/040/00969/AM09/	Lic.No/Date:0310504110 28.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

120	Case No.:3/46/82-ALC4/2008	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01585/AM09/	RLA File :08/24/040/00210/AM09/	Lic.No/Date:0810077671 28.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

121	Case No.:4/46/82-ALC4/2008	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01586/AM09/	RLA File :08/24/040/00211/AM09/	Lic.No/Date:0810077672 28.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

122	Case No.:12/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01594/AM09/	RLA File :09/24/040/00384/AM09/	Lic.No/Date:0910036902 29.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

123	Case No.:13/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred

	HQ File :01/82/050/01595/AM09/	RLA File :09/24/040/00386/AM09/	Lic.No/Date:0910036903 29.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

124	Case No.:15/46/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01597/AM09/	RLA File :03/94/040/00985/AM09/	Lic.No/Date:0310504540 29.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for reply of firm.			

125	Case No.:19/46/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01601/AM09/	RLA File :03/94/040/00986/AM09/	Lic.No/Date:0310504570 30.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

126	Case No.:20/46/82-ALC4/2008	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01602/AM09/	RLA File :09/24/040/00400/AM09/	Lic.No/Date:0910036934 30.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

127	Case No.:8/48/82-ALC4/2008	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01613/AM09/	RLA File :34/24/040/00200/AM09/	Lic.No/Date:3410023355 03.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

128	Case No.:6/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01611/AM09/	RLA File :09/24/040/00366/AM09/	Lic.No/Date:0910036958 04.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

129	Case No.:10/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case
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	HQ File :01/82/050/01615/AM09/	RLA File :09/24/040/00367/AM09/	Lic.No/Date:0910036968 05.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

130	Case No.:11/48/82-ALC4/2008	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01616/AM09/	RLA File :09/24/040/00327/AM09/	Lic.No/Date:0910036969 05.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

131	Case No.:12/48/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01617/AM09/	RLA File :09/24/040/00382/AM09/	Lic.No/Date:0910036970 05.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

132	Case No.:25/48/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01630/AM09/	RLA File :05/24/040/00678/AM09/	Lic.No/Date:0510235994 06.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DIPP.			

133	Case No.:26/48/82-ALC4/2008	Party Name:T.C. HEALTH CARE PVT.LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01631/AM09/	RLA File :05/24/040/00645/AM09/	Lic.No/Date:0510235995 06.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

134	Case No.:21/48/82-ALC4/2008	Party Name:CENTURY PHARMACEUTICALS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01626/AM09/	RLA File :34/24/040/00153/AM09/	Lic.No/Date:3410023427 09.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

135	Case No.:23/48/82-ALC4/2008	Party Name:CIRON DRUGS & PHARMACEUTICALS P.	Meet No/Date:19/82-ALC4/2009	Status:Case
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		LTD.,	04.08.2009	Deferred
	HQ File :01/82/050/01628/AM09/	RLA File :03/94/040/01007/AM09/	Lic.No/Date:0310506348 09.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

136	Case No.:30/48/82-ALC4/2008	Party Name:PERFECT BIOTECH	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Transferred
	HQ File :01/82/050/01635/AM09/	RLA File :03/95/040/00881/AM09/	Lic.No/Date:0310506216 09.02.2009	
	Decision :Withdrawn as the case has already been transferred to NC-VI.			

137	Case No.:33/48/82-ALC4/2008	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01638/AM09/	RLA File :22/24/040/00064/AM09/	Lic.No/Date:2210008634 10.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

138	Case No.:34/48/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01639/AM09/	RLA File :09/24/040/00402/AM09/	Lic.No/Date:0910037046 11.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

139	Case No.:37/48/82-ALC4/2008	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01642/AM09/	RLA File :34/24/040/00199/AM09/	Lic.No/Date:3410023446 11.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Export Cell.			

140	Case No.:1/49/82-ALC4/2008	Party Name:AVON ORGANICS LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01643/AM09/	RLA File :09/24/040/00416/AM09/	Lic.No/Date:0910037048 12.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

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141	Case No.:3/49/82-ALC4/2008	Party Name:MEGA FINE PHARMA PVT.LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01645/AM09/	RLA File :03/95/040/00929/AM09/	Lic.No/Date:0310506992 12.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

142	Case No.:12/49/82-ALC4/2008	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01654/AM09/	RLA File :34/24/040/00207/AM09/	Lic.No/Date:3410023501 13.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Export Cell.			

143	Case No.:7/49/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01649/AM09/	RLA File :09/24/040/00412/AM09/	Lic.No/Date:0910037066 13.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

144	Case No.:21/49/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01663/AM09/	RLA File :03/94/040/01030/AM09/	Lic.No/Date:0310507849 18.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

145	Case No.:25/49/82-ALC4/2008	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01667/AM09/	RLA File :04/24/040/00251/AM09/	Lic.No/Date:0410102460 18.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

146	Case No.:1/51/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01687/AM09/	RLA File :22/24/040/00066/AM09/	Lic.No/Date:2210008674 20.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

147	Case No.:13/50/82-ALC4/2008	Party Name:ARKEMA PEROXIDES INDIA PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01680/AM09/	RLA File :04/24/040/00105/AM09/	Lic.No/Date:0410102480 20.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

148	Case No.:10/51/82-ALC4/2008	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01696/AM09/	RLA File :22/24/040/00068/AM09/	Lic.No/Date:2210008686 25.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

149	Case No.:4/51/82-ALC4/2008	Party Name:MERIT HEALTHCARE PVT. LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01690/AM09/	RLA File :03/95/040/00909/AM09/	Lic.No/Date:0310509173 25.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

150	Case No.:12/51/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01698/AM09/	RLA File :07/24/040/00632/AM09/	Lic.No/Date:0710063294 26.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

151	Case No.:13/51/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01699/AM09/	RLA File :07/24/040/00642/AM09/	Lic.No/Date:0710063296 26.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

152	Case No.:7/51/82-ALC4/2008	Party Name:LUPIN LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/01693/AM09/	RLA File :03/95/040/00961/AM09/	Lic.No/Date:0310509338 26.02.2009	
	Decision :Withdrawn as the case has already been approved by NC in its 15/82 meeting held on 07.07.2009.			

153	Case No.:8/51/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01694/AM09/	RLA File :09/24/040/00430/AM09/	Lic.No/Date:0910037213 26.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

154	Case No.:28/1/82-ALC4/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01748/AM09/	RLA File :03/95/040/00963/AM09/	Lic.No/Date:0310510096 03.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

155	Case No.:6/1/82-ALC4/2009	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/01726/AM09/	RLA File :34/24/040/00215/AM09/	Lic.No/Date:3410023638 03.03.2009	
	Decision :Withdrawn the case has already been approved by NC in its 17/82 meeting held on 21.07.2009.			

156	Case No.:14/54/82-ALC4/2008	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01716/AM09/	RLA File :22/24/040/00071/AM09/	Lic.No/Date:2210008712 11.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

157	Case No.:23/1/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01743/AM09/	RLA File :09/24/040/00448/AM09/	Lic.No/Date:0910037364 12.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

158	Case No.:27/1/82-ALC4/2009	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01747/AM09/	RLA File :03/95/040/00982/AM09/	Lic.No/Date:0310511508 16.03.2009	Defer Date:22.09.2009

Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.

159	Case No.:4/1/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01724/AM09/	RLA File :31/24/040/00331/AM09/	Lic.No/Date:3110037695 16.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

160	Case No.:7/1/82-ALC4/2009	Party Name:KAMUD DRUGS PVT.LIMITED.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01727/AM09/	RLA File :31/24/040/00327/AM09/	Lic.No/Date:3110037707 17.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

161	Case No.:13/54/82-ALC4/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01715/AM09/	RLA File :05/24/040/00744/AM09/	Lic.No/Date:0510238238 18.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

162	Case No.:8/1/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/01728/AM09/	RLA File :34/24/040/00211/AM09/	Lic.No/Date:3410023742 18.03.2009	

Decision : Committee considered case as per agenda and in light of earlier decision taken in 22/82 meeting held on 04.10.2007 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Leflunomide	1 Kg.	1.	Ethyl Aceto Acetate	1.84 kg
		2.	4-Trifluoro Methyl Aniline	1.05 kg
		3.	Acetone	0.975 kg
		4.	Activated Charcoal	0.0368 kg
		5.	Chloroform	1.03 kg
		6.	Hydroxylamine Hcl	0.82 kg
		7.	Isopropanol	1.2 kg
		8.	Methylene Chloride	1.2 kg
		9.	Triethylamine	1.31 kg

		10.	Toluene	1.00 kg
		11.	Triethyl Ortho Formate	2.09 kg
		12.	Methanol	2.50 kg
RA concerned may take further necessary action as per above decision of NC.				

163	Case No.:4/54/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01706/AM09/	RLA File :07/24/040/00660/AM09/	Lic.No/Date:0710063727 19.03.2009	Defer Date:22.09.2009
	Decision : Committee considered case as per agenda and observed that Department of C&PC vide their letter No.14010/113/2007-Ch.II dated 17.07.2009, has called for technical information from firm which are awaited. It was, therefore, decided to defer case for 22.09.2009.			

164	Case No.:13/1/82-ALC4/2009	Party Name:SOLARIS CHEMTECH INDUSTRIES LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01733/AM09/	RLA File :34/24/040/00232/AM09/	Lic.No/Date:3410023787 20.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

165	Case No.:42/1/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01762/AM09/	RLA File :03/94/040/01026/AM09/	Lic.No/Date:0310512522 20.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

166	Case No.:49/1/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01769/AM09/	RLA File :03/95/040/01002/AM09/	Lic.No/Date:0310513238 25.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

167	Case No.:36/1/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01756/AM09/	RLA File :34/24/040/00236/AM09/	Lic.No/Date:3410023843 26.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

168	Case No.:47/1/82-ALC4/2009	Party Name:SPAN DIAGNOSTICS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/01767/AM09/	RLA File :52/24/040/00029/AM09/	Lic.No/Date:5210026052 27.03.2009	
	Decision :Withdrawn as the case has already been approved by NC in its 17/82 meeting held on 21.07.2009.			

169	Case No.:51/1/82-ALC4/2009	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/01771/AM09/	RLA File :03/95/040/00833/AM09/	Lic.No/Date:0310513651 30.03.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 17/82 meeting held on 21.07.2009.			

170	Case No.:52/1/82-ALC4/2009	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/01772/AM09/	RLA File :03/95/040/00834/AM09/	Lic.No/Date:0310513653 30.03.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 17/82 meeting held on 21.07.2009.			

171	Case No.:54/1/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/01774/AM09/	RLA File :09/24/040/00460/AM09/	Lic.No/Date:0910037582 31.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

172	Case No.:1/2/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00001/AM10/	RLA File :05/24/040/00762/AM09/	Lic.No/Date:0510239347 01.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

173	Case No.:3/2/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00003/AM10/	RLA File :05/24/040/00686/AM09/	Lic.No/Date:0510239349 01.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

174	Case No.:6/2/82-ALC4/2009	Party Name:SANDOZ PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00006/AM10/	RLA File :03/95/040/01031/AM09/	Lic.No/Date:0310514144 01.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

175	Case No.:8/2/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00008/AM10/	RLA File :03/95/040/01035/AM09/	Lic.No/Date:0310514289 02.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

176	Case No.:9/2/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00009/AM10/	RLA File :03/94/040/01131/AM09/	Lic.No/Date:0310514341 02.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DC(MSME).			

177	Case No.:1/3/82-ALC4/2009	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00013/AM10/	RLA File :03/94/040/01069/AM09/	Lic.No/Date:0310514552 03.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

178	Case No.:2/3/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00014/AM10/	RLA File :03/94/040/01020/AM09/	Lic.No/Date:0310514556 03.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

179	Case No.:6/3/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00018/AM10/	RLA File :03/94/040/00007/AM10/	Lic.No/Date:0310515022 09.04.2009	Defer Date:22.09.2009

Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.

180	Case No.:2/4/82-ALC4/2009	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00023/AM10/	RLA File :52/24/040/00032/AM09/	Lic.No/Date:5210026130 15.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

181	Case No.:10/4/82-ALC4/2009	Party Name:MAHARASHTRA ORGANO METALLIC CATALYSTS PVT.LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00031/AM10/	RLA File :03/95/040/00014/AM10/	Lic.No/Date:0310516148 17.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

182	Case No.:7/4/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00028/AM10/	RLA File :03/95/040/01040/AM09/	Lic.No/Date:0310516112 17.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC..			

183	Case No.:8/4/82-ALC4/2009	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00029/AM10/	RLA File :03/95/040/01007/AM09/	Lic.No/Date:0310516119 17.04.2009	Defer Date:22.09.2009
	Decision : Committee considered case as per agenda and observed that Department of C&PC vide their letter No.14010/75/2008-Ch.II dated 08.06.2009, has called for technical information from firm which are awaited. It was, therefore, decided to defer case for 22.09.2009.			

184	Case No.:1/5/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00034/AM10/	RLA File :09/24/040/00005/AM10/	Lic.No/Date:0910037716 22.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

185	Case No.:4/5/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
			Lic.No/Date:3410024018	

	HQ File :01/82/050/00037/AM10/	RLA File :34/24/040/00242/AM09/	22.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
186	Case No.:5/5/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00038/AM10/	RLA File :34/24/040/00009/AM10/	Lic.No/Date:3410024019 22.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
187	Case No.:6/5/82-ALC4/2009	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00039/AM10/	RLA File :34/24/040/00007/AM10/	Lic.No/Date:3410024025 22.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			
188	Case No.:13/5/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00046/AM10/	RLA File :03/94/040/00024/AM10/	Lic.No/Date:0310517091 24.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
189	Case No.:14/5/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00047/AM10/	RLA File :04/24/040/00002/AM10/	Lic.No/Date:0410104217 24.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
190	Case No.:18/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00051/AM10/	RLA File :05/24/040/00019/AM10/	Lic.No/Date:0510240287 24.04.2009	Defer Date:22.09.2009
	Decision Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.:			
191	Case No.:19/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred

	HQ File :01/82/050/00052/AM10/	RLA File :05/24/040/00015/AM10/	Lic.No/Date:0510240292 24.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

192	Case No.:20/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00053/AM10/	RLA File :05/24/040/00014/AM10/	Lic.No/Date:0510240296 24.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

193	Case No.:20/14/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00190/AM10/	RLA File :09/24/040/00044/AM10/	Lic.No/Date:0910037841 05.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

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Case No.:1/8/82-ALC4/2009	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.		Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
HQ File :01/82/050/00096/AM10/	RLA File :03/94/040/00014/AM10/		Lic.No/Date:0310519336 12.05.2009	
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/98/2007/Ch.II dated 16.01.2008 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Stearyl Erucamide	1 Kg.	1.	Erucic Acid	0.593 kg
		2.	Stearyl Amine	0.472 kg
RA concerned may take further necessary action as per above decision of NC.				

195	Case No.:2/8/82-ALC4/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00097/AM10/	RLA File :03/94/040/00976/AM09/	Lic.No/Date:0310519346 12.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

196	Case No.:4/8/82-ALC4/2009	Party Name:SADHANA NITRO CHEM LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
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HQ File :01/82/050/00099/AM10/	RLA File :03/95/040/00078/AM10/	Lic.No/Date:0310519416 12.05.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/85/2006/Ch.II dated 04.08.2009 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Meta Isopropoxy Aniline	1 Kg.	1.	Iso propyl Chloride	1.140 kg
		2.	N,N Dimethyl Acetamide	1.100 kg
		3.	Caustic Potash Flakes (Potassium Hydroxide Flakes)	0.362 kg
		3.	Caustic Soda Flakes (Sodium Hydroxide Flakes)	0.445 kg
RA concerned may take further necessary action as per above decision of NC.				

197	Case No.:10/8/82-ALC4/2009	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00105/AM10/	RLA File :03/94/040/00029/AM10/	Lic.No/Date:0310519664 13.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

198	Case No.:5/8/82-ALC4/2009	Party Name:SAINOR LABORATORIES PVT LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00100/AM10/	RLA File :09/24/040/00046/AM10/	Lic.No/Date:0910037897 13.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

199	Case No.:6/8/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/00101/AM10/	RLA File :07/24/040/00046/AM10/	Lic.No/Date:0710064717 13.05.2009	
	Decision : Committee considered case as per agenda and in light of earlier decision taken in 4/82 meeting held on 28.04.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
	Export product	Exp. Qty.	Sl.No.	Import items Qty. allowed
	3a 7b Dioxy Cholanic Acid	1 Kg.	1.	Cholic Acid 2.55 kg
			2.	Di Methyl Amino Pyridine 0.048 kg
			3.	2 Methoxy Ethanol 8.50 kg
			4.	Hydrazine Hydrate 80% 2.55 kg

		5.	Sodium Bromate	0.96 kg
		6.	Sodium Metal	1.24 kg
RA concerned may take further necessary action as per above decision of NC.				

200	Case No.:7/8/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00102/AM10/	RLA File :07/24/040/00053/AM10/	Lic.No/Date:0710064718 13.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

201	Case No.:8/8/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/00103/AM10/	RLA File :07/24/040/00042/AM10/	Lic.No/Date:0710064719 13.05.2009	
	Decision : Committee considered case as per agenda and in light of earlier decision taken in 13/82 meeting held on 23.06.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
	Export product	Exp. Qty.	Sl.No.	Import items
	Ambroxol HCL	1 kg	1.	Liquid Bromine
			2.	Trans Para Amino Cyclohexanol
			3.	Sodium Borohydride
			4.	Tetra Hydrofuran
			5.	Methanol
			6.	Methylene Dichloride
RA concerned may take further necessary action as per above decision of NC.				

202	Case No.:9/8/82-ALC4/2009	Party Name:ANUH PHARMA LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00104/AM10/	RLA File :03/94/040/01058/AM09/	Lic.No/Date:0310519657 13.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

203	Case No.:11/8/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00106/AM10/	RLA File :04/24/040/00021/AM10/	Lic.No/Date:0410104603 15.05.2009	Defer Date:22.09.2009

Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.

204	Case No.:12/8/82-ALC4/2009	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00107/AM10/	RLA File :03/94/040/00078/AM10/	Lic.No/Date:0310520090 15.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

205	Case No.:13/8/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00108/AM10/	RLA File :03/94/040/00099/AM10/	Lic.No/Date:0310520091 15.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

206	Case No.:15/8/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00110/AM10/	RLA File :03/94/040/00060/AM10/	Lic.No/Date:0310520197 18.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

207	Case No.:17/8/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00112/AM10/	RLA File :03/94/040/00061/AM10/	Lic.No/Date:0310520201 18.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

208	Case No.:18/8/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00113/AM10/	RLA File :04/24/040/00035/AM10/	Lic.No/Date:0410104715 19.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

209	Case No.:2/9/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00115/AM10/	RLA File :05/24/040/00091/AM10/	Lic.No/Date:0510241724 19.05.2009	Defer

Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.

Date:22.09.2009

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Case No.:4/9/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved	
HQ File :01/82/050/00117/AM10/	RLA File :09/24/040/00029/AM10/	Lic.No/Date:0910037951 20.05.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/73/2009-PI-III dated 25.02.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Gabapentin	1 kg	1.	Cyclohexane-1,1-Diacetic Acid monoamide (CDAM)	2.366 kg
		2.	Acetone	3.50 kg
RA concerned may take further necessary action as per above decision of NC.				

211	Case No.:5/9/82-ALC4/2009	Party Name:CHEMIEORGANIC CHEMICALS (INDIA)PVT.LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00118/AM10/	RLA File :03/94/040/00079/AM10/	Lic.No/Date:0310520466 20.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

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Case No.:6/9/82-ALC4/2009	Party Name:PI INDUSTRIES LTD.,		Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
HQ File :01/82/050/00119/AM10/	RLA File :13/24/040/00004/AM10/		Lic.No/Date:1310028736 20.05.2009	
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.15022/5/2008.Ch.II dated 22.06.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Brom dichlor Benzol(1-Bromo-3,4-Dichlorobenzene)	1 kg	1.	Bromine	1.116 kg
RA concerned may take further necessary action as per above decision of NC.				

213	Case No.:10/9/82-ALC4/2009	Party Name:KUSUMA PHARMA			Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
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HQ File :01/82/050/00123/AM10/	RLA File :03/94/040/00074/AM10/	Lic.No/Date:0310520778 21.05.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/31/2008.Ch.II dated 21.07.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Sodium Saccharin (Pure Dental Grade) 100% purity	1 kg	1.	Sodium Saccharin (BP) 99% purity	1.02 kg
RA concerned may take further necessary action as per above decision of NC.				

214	Case No.:11/9/82-ALC4/2009		Party Name:KUSUMA PHARMA		Meet No/Date:19/82-ALC4/2009 04.08.2009		Status:Case Approved	
	HQ File :01/82/050/00124/AM10/		RLA File :03/94/040/00072/AM10/		Lic.No/Date:0310520784 21.05.2009			
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/31/2008.Ch.II dated 21.07.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-							
	Export product		Exp. Qty.	Sl.No.	Import items	Qty. allowed		
	Sodium Saccharin (Pure Dental Grade) 100% purity		1 kg	1.	Sodium Saccharin (BP) 99% purity	1.02 kg		
RA concerned may take further necessary action as per above decision of NC.								

215	Case No.:2/10/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00126/AM10/	RLA File :07/24/040/00052/AM10/	Lic.No/Date:0710064909 21.05.2009	Defer Date:22.09.2009
	Decision : Committee considered case as per agenda and observed that Department of C&PC vide their letter No.14010/113/2007-Ch.II dated 17.07.2009, has called for technical information from firm which are awaited. It was, therefore, decided to defer case for 22.09.2009.			

216	Case No.:7/9/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00120/AM10/	RLA File :04/24/040/00040/AM10/	Lic.No/Date:0410104760 21.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

217	Case No.:8/9/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
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	HQ File :01/82/050/00121/AM10/	RLA File :03/94/040/00116/AM10/	Lic.No/Date:0310520649 21.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for reply from firm.			

218	Case No.:9/9/82-ALC4/2009	Party Name:S.R.S.PHARMACEUTICALS PVT. LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00122/AM10/	RLA File :03/95/040/00057/AM10/	Lic.No/Date:0310520741 21.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

219	Case No.:3/10/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00127/AM10/	RLA File :07/24/040/00064/AM10/	Lic.No/Date:0710064945 22.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

220	Case No.:28/19/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00406/AM10/	RLA File :34/24/040/00027/AM10/	Lic.No/Date:3410024237 25.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

221	Case No.:6/10/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00130/AM10/	RLA File :05/24/040/00103/AM10/	Lic.No/Date:0510242152 25.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

222	Case No.:10/10/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00134/AM10/	RLA File :09/24/040/00060/AM10/	Lic.No/Date:0910038017 26.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

223	Case No.:11/10/82-ALC4/2009	Party Name:EUROMED HEALTH PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2009	Status:Case Deferred
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			04.08.2009	
	HQ File :01/82/050/00135/AM10/	RLA File :35/24/040/00004/AM10/	Lic.No/Date:3510026736 26.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DIPP.			

224	Case No.:5/10/82-ALC4/2009	Party Name:GURUDEV DYESTUFF INDIA PVT.LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/00129/AM10/	RLA File :08/24/040/00029/AM10/	Lic.No/Date:0810080219 26.05.2009	
	Decision :Withdrawn as the case has already been approved by NC in its 17/82 meeting held on 21.07.2009.			

225	Case No.:7/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00131/AM10/	RLA File :03/94/040/00136/AM10/	Lic.No/Date:0310521306 26.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DIPP.			

226	Case No.:8/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00132/AM10/	RLA File :03/94/040/00137/AM10/	Lic.No/Date:0310521317 26.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DIPP.			

227	Case No.:9/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00133/AM10/	RLA File :03/94/040/00059/AM10/	Lic.No/Date:0310521318 26.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DIPP.			

228	Case No.:12/10/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00136/AM10/	RLA File :03/94/040/00122/AM10/	Lic.No/Date:0310521560 27.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

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229	Case No.:13/10/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00137/AM10/	RLA File :09/24/040/00055/AM10/	Lic.No/Date:0910038020 28.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

230	Case No.:14/10/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00138/AM10/	RLA File :09/24/040/00036/AM10/	Lic.No/Date:0910038023 28.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

231	Case No.:15/10/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00139/AM10/	RLA File :09/24/040/00041/AM10/	Lic.No/Date:0910038025 28.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

232	Case No.:16/10/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00140/AM10/	RLA File :07/24/040/00068/AM10/	Lic.No/Date:0710065057 28.05.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

233	Case No.:5/13/82-ALC4/2009	Party Name:INDO AMINES LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00145/AM10/	RLA File :03/94/040/00119/AM10/	Lic.No/Date:0310522133 01.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

234	Case No.:1/13/82-ALC4/2009	Party Name:ALCHYMARS ICM SM PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00141/AM10/	RLA File :04/24/040/00286/AM09/	Lic.No/Date:0410105027 02.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

235	Case No.:2/13/82-ALC4/2009	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00142/AM10/	RLA File :07/24/040/00075/AM10/	Lic.No/Date:0710065132 02.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

236	Case No.:3/13/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00143/AM10/	RLA File :07/24/040/00076/AM10/	Lic.No/Date:0710065139 02.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

237	Case No.:4/13/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00144/AM10/	RLA File :07/24/040/00079/AM10/	Lic.No/Date:0710065140 02.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

238	Case No.:10/13/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00150/AM10/	RLA File :09/24/040/00035/AM10/	Lic.No/Date:0910038134 03.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

239	Case No.:9/13/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00149/AM10/	RLA File :03/94/040/00063/AM10/	Lic.No/Date:0310522513 03.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DIPP.			

240	Case No.:6/13/82-ALC4/2009	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/00146/AM10/	RLA File :05/24/040/00061/AM10/	Lic.No/Date:0510243005 04.06.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/8/2006.Ch.II dated			

24.12.2008, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Acetaldehyde	1 kg	1.	Denatured Ethyl Alcohol	1.084 kg

RA concerned may take further necessary action as per above decision of NC.

241	Case No.:15/13/82-ALC4/2009		Party Name:V.D.H. ORGANICS PVT. LTD		Meet No/Date:19/82-ALC4/2009 04.08.2009		Status:Case Approved	
	HQ File :01/82/050/00155/AM10/		RLA File :05/24/040/00075/AM10/		Lic.No/Date:0510243121 05.06.2009			
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/88/2004.Ch.III dated 09.09.2005, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-							
	Export product		Exp. Qty.	Sl.No.	Import items	Qty. allowed		
	Thymol		1 kg	1.	Meta Cresol	0.800 kg		
RA concerned may take further necessary action as per above decision of NC.								

242	Case No.:16/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00156/AM10/	RLA File :05/24/040/00129/AM10/	Lic.No/Date:0510243123 05.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

243	Case No.:17/13/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00157/AM10/	RLA File :05/24/040/00046/AM10/	Lic.No/Date:0510243222 08.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

244	Case No.:18/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00158/AM10/	RLA File :05/24/040/00132/AM10/	Lic.No/Date:0510243226 08.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

245	Case No.:19/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009	Status:Case
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			04.08.2009	Deferred
	HQ File :01/82/050/00159/AM10/	RLA File :05/24/040/00133/AM10/	Lic.No/Date:0510243230 08.06.2009	Defer Date:22.09.2009
Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.				

246	Case No.:21/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00161/AM10/	RLA File :05/24/040/00134/AM10/	Lic.No/Date:0510243231 08.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

247	Case No.:25/13/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00165/AM10/	RLA File :05/24/040/00047/AM10/	Lic.No/Date:0510243291 08.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

248	Case No.:11/13/82-ALC4/2009	Party Name:MALLADI SPECIALITIES LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/00151/AM10/	RLA File :04/24/040/00022/AM10/	Lic.No/Date:0410105172 09.06.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/88/2005.Ch.II dated 27.07.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
	Export product	Exp. Qty.	Sl.No.	Import items
	Sodium Lactate Aqueous Solution 50-60% W/W	1 kg	1.	Lactic Acid 88-90%
			2.	Sodium Hydroxide Liquid
Qty. allowed				
				0.470 kg
				0.188 kg
RA concerned may take further necessary action as per above decision of NC.				

249	Case No.:12/13/82-ALC4/2009	Party Name:MALLADI SPECIALITIES LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/00152/AM10/	RLA File :04/24/040/00024/AM10/	Lic.No/Date:0410105173 09.06.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/88/2005.Ch.II dated 27.07.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
	Export product	Exp. Qty.	Sl.No.	Import items
				Qty. allowed

	Calcium Lactate Pentahydrate	1 kg	1.	Lactic Acid 88-90%	0.683 kg
			2.	Calcium Carbonate	0.341 kg
RA concerned may take further necessary action as per above decision of NC.					

250	Case No.:13/13/82-ALC4/2009	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00153/AM10/	RLA File :03/95/040/00994/AM09/	Lic.No/Date:0310523242 09.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

251	Case No.:26/13/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00166/AM10/	RLA File :05/24/040/00112/AM10/	Lic.No/Date:0510243367 09.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

252	Case No.:14/13/82-ALC4/2009	Party Name:EUROMED HEALTH PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00154/AM10/	RLA File :35/24/040/00007/AM10/	Lic.No/Date:3510026854 10.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of DIPP.			

253	Case No.:20/13/82-ALC4/2009	Party Name:OMKROWN PHARMA CHEM PVT LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00160/AM10/	RLA File :07/24/040/00086/AM10/	Lic.No/Date:0710065319 10.06.2009	Defer Date:22.09.2009
	Decision :Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.			

254	Case No.:23/13/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00163/AM10/	RLA File :09/24/040/00018/AM10/	Lic.No/Date:0910038170 10.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

255	Case No.:27/13/82-ALC4/2009	Party Name:DUJODWALA PRODUCTS LTD.,	Meet No/Date:19/82-ALC4/2009	Status:Case
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			04.08.2009	Rejected
	HQ File :01/82/050/00167/AM10/	RLA File :03/94/040/00162/AM10/	Lic.No/Date:0310523652 11.06.2009	
	Decision :Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O.14010/21/2007-Ch.II dated 27.07.2009, observed that the firm has not furnished authentic technical literature and norms can not be fixed in absence of authentic technical literature. It was, therefore, decided to reject the case.			
	RA concerned may take further necessary action as per above decision of NC.			

256	Case No.:28/13/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00168/AM10/	RLA File :03/94/040/00206/AM10/	Lic.No/Date:0310523657 11.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

257	Case No.:29/13/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00169/AM10/	RLA File :03/94/040/00207/AM10/	Lic.No/Date:0310523667 11.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for reply from firm.			

258	Case No.:30/13/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00170/AM10/	RLA File :07/24/040/00103/AM10/	Lic.No/Date:0710065349 11.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

259	Case No.:21/19/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00399/AM10/	RLA File :09/24/040/00075/AM10/	Lic.No/Date:0910038244 16.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

260	Case No.:22/19/82-ALC4/2009	Party Name:ACACIA LIFE SCIENCES PVT LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00400/AM10/	RLA File :09/24/040/00001/AM10/	Lic.No/Date:0910038246	Defer

		16.06.2009	Date:22.09.2009
Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

261	Case No.:23/19/82-ALC4/2009	Party Name:DIVIS PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00401/AM10/	RLA File :09/24/040/00069/AM10/	Lic.No/Date:0910038245 16.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

262	Case No.:26/19/82-ALC4/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00404/AM10/	RLA File :03/95/040/00149/AM10/	Lic.No/Date:0310524394 16.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

263	Case No.:30/19/82-ALC4/2009	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00408/AM10/	RLA File :22/24/040/00015/AM10/	Lic.No/Date:2210009018 22.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

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Case No.:17/19/82-ALC4/2009	Party Name:R L FINE CHEM	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved	
HQ File :01/82/050/00395/AM10/	RLA File :07/24/040/00106/AM10/	Lic.No/Date:0710065571 24.06.2009		
Decision : Committee considered case as per agenda and in light of its earlier decision taken in its 12/10 meeting held on 16.06.2009 and in consultation with technical authority present in meeting, decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed
Clomipramine Hcl	1 Kg.	1.	1 Bromo 3 Chloro Propane	0.85 kg
		2.	3 Chloro Iminodibenzyl	0.91 kg
RA concerned may take further necessary action as per above decision of NC.				

265	Case No.:18/19/82-ALC4/2009	Party Name:R L FINE CHEM	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
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HQ File :01/82/050/00396/AM10/	RLA File :07/24/040/00107/AM10/	Lic.No/Date:0710065564 24.06.2009	
Decision : Committee considered case as per agenda and in light of earlier decision taken in 10/82 meeting held on 09.06.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
Export product	Exp. Qty.	Sl.No.	Import items
Doxilamine Succinate BP/USP	1 Kg.	1.	2 Acetyl Pyridine
		2.	Tetrahydrofuran
Qty. allowed			
0.58 kg			
1.03 kg			
RA concerned may take further necessary action as per above decision of NC.			

266	Case No.:12/19/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/00390/AM10/	RLA File :03/94/040/00244/AM10/	Lic.No/Date:0310525927 25.06.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/73/2002/Ch.III dated 03.08.2006, decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
	Export Product	Export Qty.	Sl.No.	Import items
	Disodium Zinc EDTA (Zinc content 14-15%)	1 Kg.	1.	EDTA
Qty. allowed				
0.690 kg				
RA concerned may take further necessary action as per above decision of NC.				

267	Case No.:25/19/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00403/AM10/	RLA File :03/95/040/00151/AM10/	Lic.No/Date:0310526066 26.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

268	Case No.:13/19/82-ALC4/2009	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00391/AM10/	RLA File :03/95/040/00153/AM10/	Lic.No/Date:0310526342 29.06.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

269	Case No.:27/15/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case
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	HQ File :01/82/050/00256/AM10/	RLA File :07/24/040/00124/AM10/	Lic.No/Date:0710065661 29.06.2009	Deferred Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

270	Case No.:24/19/82-ALC4/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00402/AM10/	RLA File :03/95/040/00212/AM10/	Lic.No/Date:0310526937 02.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

271	Case No.:27/19/82-ALC4/2009	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00405/AM10/	RLA File :09/24/040/00113/AM10/	Lic.No/Date:0910038400 02.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

272	Case No.:15/19/82-ALC4/2009	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00393/AM10/	RLA File :03/95/040/00220/AM10/	Lic.No/Date:0310527397 06.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

273	Case No.:19/19/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00397/AM10/	RLA File :03/95/040/00206/AM10/	Lic.No/Date:0310527638 07.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

274	Case No.:14/19/82-ALC4/2009		Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.		Meet No/Date:19/82-ALC4/2009 04.08.2009		Status:Case Approved	
	HQ File :01/82/050/00392/AM10/		RLA File :03/95/040/00194/AM10/		Lic.No/Date:0310527877 08.07.2009			
	Decision : : Committee considered case as per agenda and in light of earlier decision taken in 15/82 meeting held on 07.07.2009 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower:-							
	Name of export		Quantity of Export		S.No.	Name of Item of import		Quantity of import

product	product			item in Kgs.
Pentarythritol Tetraoleate (PETO)	1 Kg.	1.	Pentaerythritol	0.120 Kg.
		2.	Oleic Acid	0.956 Kg.

RA concerned may take necessary action as per above decision of NC.

275	Case No.:16/19/82-ALC4/2009	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00394/AM10/	RLA File :08/24/040/00072/AM10/	Lic.No/Date:0810081332 08.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

276	Case No.:20/19/82-ALC4/2009	Party Name:RATNAGIRI CHEMICALS PVT. LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00398/AM10/	RLA File :03/95/040/00229/AM10/	Lic.No/Date:0310527876 08.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

277	Case No.:1/19/82-ALC4/2009	Party Name:LIFE LINE INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00379/AM10/	RLA File :03/95/040/00170/AM10/	Lic.No/Date:0310530722 27.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

278	Case No.:2/19/82-ALC4/2009	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00380/AM10/	RLA File :03/94/040/00308/AM10/	Lic.No/Date:0310530948 28.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

279	Case No.:3/19/82-ALC4/2009	Party Name:AVENTIS PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00381/AM10/	RLA File :03/94/040/00134/AM10/	Lic.No/Date:0310530972 28.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

280	Case No.:4/19/82-ALC4/2009	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00382/AM10/	RLA File :03/94/040/00307/AM10/	Lic.No/Date:0310531016 28.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

281	Case No.:5/19/82-ALC4/2009	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00383/AM10/	RLA File :03/95/040/00157/AM10/	Lic.No/Date:0310531031 28.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

282	Case No.:10/19/82-ALC4/2009	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00388/AM10/	RLA File :03/95/040/00278/AM10/	Lic.No/Date:0310531299 29.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

283	Case No.:11/19/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00389/AM10/	RLA File :07/24/040/00137/AM10/	Lic.No/Date:0710066242 29.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

284	Case No.:6/19/82-ALC4/2009	Party Name:SRIDHANADA LABORATORIES	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00384/AM10/	RLA File :09/24/040/00142/AM10/	Lic.No/Date:0910038725 29.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

285	Case No.:7/19/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00385/AM10/	RLA File :03/94/040/00361/AM10/	Lic.No/Date:0310531249 29.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

286	Case No.:8/19/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00386/AM10/	RLA File :03/94/040/00362/AM10/	Lic.No/Date:0310531260 29.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

287	Case No.:9/19/82-ALC4/2009	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00387/AM10/	RLA File :03/94/040/00105/AM10/	Lic.No/Date:0310531266 29.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

288	Case No.:29/19/82-ALC4/2009	Party Name:PRIVI ORGANICS LTD	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00407/AM10/	RLA File :03/95/040/00259/AM10/	Lic.No/Date:0310531440 30.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of C&PC.			

289	Case No.:31/19/82-ALC4/2009	Party Name:KUSUMA PHARMA	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Approved
	HQ File :01/82/050/00409/AM10/	RLA File :03/94/040/00377/AM10/	Lic.No/Date:0310531551 30.07.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/31/2008.Ch.II dated 21.07.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
	Export product	Exp. Qty.	Sl.No.	Import items
	Sodium Saccharin (Pure Dental Grade) 100% purity	1 kg	1.	Sodium Saccharin (BP) 99% purity
RA concerned may take further necessary action as per above decision of NC.				

290	Case No.:32/19/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00410/AM10/	RLA File :09/24/040/00135/AM10/	Lic.No/Date:0910038751 31.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			

291	Case No.:33/19/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2009 04.08.2009	Status:Case Deferred
	HQ File :01/82/050/00411/AM10/	RLA File :04/24/040/00098/AM10/	Lic.No/Date:0410106590 31.07.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer the case for 22.09.2009 for comments of Department of Pharmaceuticals.			
